(In Million Tonnes)

Year	Demand of	Production of	Export of
	Cement	Cement	Cement
2005-06	135.56	141.81	5.98
2006-07	149.34	155.64	5.89
2007-08	164.03	168.31	3.65
2008-09	177.98	181.61	3.20
2009-10	196.12	201.00	2.27

(d) As per the Report of the Working Group on Cement Industry for the XI Five Year Plan (2007-2012), the projected demand of cement for the next three years is as given below:

(in Million Tonnes)

Year	Demand of Cement	
2010-11	231.66	
2011-12	257.61	
2012-13	290.00	

(e) The installed production capacity of cement units as on 30.06.2010 is 262.91 Million Tonnes.

Export of Rice

†1820. SHRI BRIJLAL KHABRI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the status of rice export in the country during the last three years;
- (b) whether Government is going to consider relaxation in control imposed on rice export from the country; and
 - (c) if so, by when it is to done?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) The details ofrice during the last three years is as under:

 $[\]dagger \textsc{Original}$ notice of the question was received in Hindi.

Year	2007-08	2008-09	2009-10
Quantity (in Tons)	64,69,445	24,87,294	21,55,283
Value (Rs. in lakhs)	11,75,461	11,16,440	11,25,362

(b) and (c) The Government keeps all opinions open regarding relaxation in control imposed on rice export from the country.

Assistance to industrially backward districts of UP

†1821. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the norms of the Central Government to declare an industrially backward district and the assistance, such districts gets from the Centre;
- (b) whether it is a fact that no assistance is being provided to such backward districts of Uttar Pradesh; and
 - (c) if so, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) There are no such norms nor any district specific incentive scheme in Department of Industrial Policy & Promotion.

(b) and (c) Do not arise.

MRAs on standards between India and Japan

1822.DR. T. SUBBARAMI REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether in a significant move that would lead to an increase in India's exports on value added projects to Japan, Tokyo and New Delhi have decided to work on Mutual Recognition Agreements (MRAs) on standards in identified sectors;
- (b) whether this move to ink MRAs on standards regarding mutually agreed sectors and that too within a reasonable time;
 - (c) whether currently majority of exports from India to Japan are raw materials; and

[†]Original notice of the question was received in Hindi.